

Filing No. 8107/2020

Anshu yadav vs. The State of Jharkhand

Advocate's name – Renu Bala

Defects:

- 5 (e) Date of execution of vakalatnama is missing.
- 9 (i) Annexure 1 is handwritten. True typed copy of the same may be given.
- 9 (ii) C.F. Of Rs. 5/- and Adv. Welfare fund stamp of Rs. 15/- are short at affidavit.
- 9.i Age of the petitioner at vak may be verified from impugned order.